

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Excise Appeal No. 10243 of 2020-SM

(Arising out of OIA-BHV-EXCUS-000-APP-233-2019 dated 04/10/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT)

SACHDEVA STEEL PRODUCTS

.....Appellant

Works:508, Gidc Phase-Ii, Sihor
Bhavnagar
Bhavnagar, Gujarat

VERSUS

C.C.E. & S.T.-BHAVNAGAR

.....Respondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat - 364001

APPEARANCE:

Shri Sarju Mehta, Chartered Accountant appeared for the Appellant
Shri Vinod Lukose, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 01.09.2022
DATE OF DECISION: 01.09.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10037 of 2020.

**RAMESH NAIR
MEMBER (JUDICIAL)**